## COURT - I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **APPEAL NO. 256 OF 2017**

**Dated: 17<sup>th</sup> May, 2018** 

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Damodar Valley Power Consumers' Association ...Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Rajiv Yadav

Counsel for the Respondent(s) : Mr. M.G.Ramachandran

Ms. Anushree Bardhan for R-2

Mr. Himanshu Shekhar Mr. Aabhas Parimal

Mr. Jamnesh Kumar for R-4

## <u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>05.09.2018.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/mk